

Web File

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

In super-session of earlier orders, the following Committees at Karkardooma Courts, Delhi are hereby re-constituted with immediate effect:-

Sl. No.	Name of the Committee/Branches	Name of Judicial Officer
1.	Speedy disposal of pending cases and constitution of Arrests Committee at District Level	1. The Principal District & Sessions Judge (East)/Chairperson 2. Sh. Sanjay Sharma-I DJ (Commercial-01), East/Member 3. Sh. Arun Sukhija, ASJ-03, East/Member 4. The Chief Metropolitan Magistrate, East/Member 5. Sh. Manoj Kumar, SCJ-cum-RC, East/Member
2.	Witness Protection Committee	1. The Principal District & Sessions Judge (East)/Chairperson 2. The Deputy Commissioner of Police, East/Member 3. The Chief Prosecutor, East/Member Secretary
3.	Purchase Committee	1. Ms. Deepali Sharma, ASJ-04, East/Chairperson 2. Sh. Mayank Mittal, Administrative Civil Judge, East/Member 3. Ms. Shruti Chaudhary, MM (Mahila court-01), East/Member 4. Sh. Amit Badoni, The Accounts Officer, East District/Member
4.	Staff Grievance committee	1. Sh. Sanjay Sharma-I, DJ Commercial-01, East/Chairperson 2. Sh. Ajay Garg, ADJ-01, East/Member 3. Ms. Saloni Singh, ACJM, East/Member 4. Sh. Mayank Mittal, ACJ, East/Member 5. Sh. Shankar Dutt Masani, J.A./Vice President of District & Sessions Courts Employees Welfare Association, Delhi/Member.
5.	Arrear Committee	1. Sh. Chandra Shekhar, DJ Commercial-02, East/Chairperson. 2. Sh. Ajay Garg, ADJ-01, East/Member 3. The Chief Metropolitan Magistrate, East/Member 4. The SCJ-cum-RC, East/Member 5. The Administrative Civil Judge, East/Member
6.	Review Sub Committee	1. Sh. Sanjay Sharma-I, DJ Commercial-01, East/Chairperson 2. Sh. Hassan Anzar, ASJ-06, PCCSO, East/Member 3. Sh. Rajesh Kumar, ADJ, East/Member
7.	Vigilance Committee	1. Sh. Arun Sukhija, ASJ-03, East/Chairperson 2. Sh. Hassan Anzar, ASJ-06/PCCSO, East/Member 3. Sh. Vinod Joshi, MM, East/Member

8.	Pursuant to the Minutes of the Meeting of the Committee to monitor proper implementation to several guideline laid down by the Supreme Court as well as Hon'ble High Court of Delhi for dealing with matters pertaining to Sexual Offences and Child Witnesses held on 03.02.2022, a Committee constituted to monitor the functioning of Vulnerable Witness Deposition Court rooms at East District, Karkardooma Court Complex, Delhi.	1. The Principal District & Sessions Judge, East, Chairperson 2. Sh. Chandra Shekhar, DJ Commercial-02, East/Member 3. Sh. Ravinder Singh, ASJ-01 (POCSO), East/Member 4. Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC), East/Member
9.	Digitization Committee	1. Sh. Vishal Gogre, ASJ-02/NDFS, East/Chairperson 2. The Chief Metropolitan Magistrate, East/Member 3. The Administrative Civil Judge, East/Member
10.	Internal Complaints committee to examine the complaints of Sexual Harassment committee against the women employees	1. Ms. Deepali Sharma, ASJ-04, East/Chairperson 2. Sh. Mayank Mittal, ACJ-CCJ-ARC, East/Member Secretary 3. Ms. Anuja Saxena, Advocate/Mediator/Member 4. Ms. Rajeshwari, Sr. J.A./Incharge, Judicial Branch, East/Member 5. Ms. Pratibha Bhan, J.A./R&I Section, East/Member

(Sanjiv Garg-J)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 1653-60/Pt. D&SJ(East)/KRD/Delhi

Dated 27/02/2023

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. Concerned Judicial Officers, Karkardooma Courts, Delhi.
4. The Administrative Officer (Jud.)/Incharge Concerned Branches, Karkardooma Courts, Delhi.
5. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
6. For uploading on LAYERS.
7. PS to the undersigned.
8. Guard File.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

Website Committee